

**LIST OF CASES IDENTIFIED AND REFERRED TO THE NATIONAL LOK ADALAT TO BE HELD  
ON 08-02-2020**

**AT THE MANDAL LEGAL SERVICES COMMITTEE, KOTABOMMALI**

S.No.	Case No.	Civil / Criminal
01	O.S. 44/2019	Civil
02	O.S. 41/2019	Civil
03	O.S. 01/2020	Civil
04	IA. 3/2020 IN O.S. 11/2014	Civil
05	O.S. 06/2019	Civil
06	IA. 426/2018 IN O.S. 14/2013	Civil
07	IA. 05/2020 IN O.S. 01/2020	Civil
08	E.P. 21/2019 IN O.S. 13/2019	Civil
09	E.P. 22/2019 IN O.S. 14/2019	Civil
10	C.C. 11/2020	Criminal
11	C.C. 10/2020	Criminal
12	C.C. 09/2020	Criminal
13	C.C. 197/2019	Criminal
14	C.C. 322/2019	Criminal
15	C.C. 85/2019	Criminal
16	C.C. 209/2019	Criminal
17	C.C. 341/2019	Criminal
18	C.C. 103/2019	Criminal
19	C.C. 351/2019	Criminal
20	C.C. 347/2019	Criminal
21	C.C. 350/2019	Criminal
22	C.C. 04/2020	Criminal
23	C.C. 346/2019	Criminal
24	C.C. 337/2019	Criminal
25	C.C. 338/2019	Criminal
26	C.C. 06/2020	Criminal
27	C.C. 194/2019	Criminal
28	C.C. 07/2020	Criminal
29	C.C. 08/2020	Criminal
30	CrI. M.P. 1115/2018 in MC 03/2001	125 Cr.P.C.
31	MC 19/2019	125 Cr.P.C.
32	MC 16/2019	125 Cr.P.C.
33	CrI. MP 1567/2019 in MC 05/2019	125 Cr.P.C.
34	MC 18/2019	125 Cr.P.C.
35	MC 04/2020	125 Cr.P.C.
36	CrI. MP 1891/2017 in MC 19/2012	125 Cr.P.C.
37	CrI. MP 3163/2015 in MC 02/2011	125 Cr.P.C.

List of Identified cases be settled before the National Lok Adalat to be held on 08.02.2020 relating to the Junior Civil Judge's court, Pathapatnam

<b>Criminal</b>			
<b>S.No</b>	<b>Case No.</b>	<b>Section of Law</b>	<b>STATION</b>
1	CCN <sub>o</sub> 120/2016	U/Sec.138 of N.I Act	---
3	CCN <sub>o</sub> 124/2017	U/Sec. 138 of N.I Act	---
4	CCN <sub>o</sub> 125/2017	U/Sec. 138 of N.I Act	---
5	CCN <sub>o</sub> 172/2017	U/Sec. 138 of NI Act	---
7	CCN <sub>o</sub> 26/2018	U/Sec. 323, 324, r/w 34 IPC	Saravakota
9	CCN <sub>o</sub> 33/2018	U/Sec. 324,323 r/w 34 IPC	Pathapatnam
10	CCN <sub>o</sub> 34/2018	U/Sec. 341, 324, 323 r/w 34 IPC	Pathapatnam
11	CCN <sub>o</sub> 38/2018	U/Sec. 304-aIPC Sec.196 M.V Act	Pathapatnam
12	CCN <sub>o</sub> 39/2018	U/Sec. 324,323 r/w 34 IPC	Pathapatnam
13	CCN <sub>o</sub> 41/2018	U/Sec. 447, 427, 506, 509 r/w 34 IPC	Saravakota
14	CCN <sub>o</sub> 55/2018	U/Sec. 448, 324, 323 r/w 34 IPC	Saravakota
15	CCN <sub>o</sub> 61/2018	U/Sec. 324, 323 r/w 34 IPC	Pathapatnam
16	CCN <sub>o</sub> 63/2018	U/Sec. 324, 323, 427 r/w 34 IPC	Pathapatnam
17	CCN <sub>o</sub> 66/2018	U/Sec. 324, 323, 506 r/w 34 IPC	Saravakota
18	CCN <sub>o</sub> 68/2018	U/Sec. 353 r/w 34 IPC	Saravakota
19	CCN <sub>o</sub> 70/2018	U/Sec. 338, 337 IPC	Pathapatnam
20	CCN <sub>o</sub> 83/2018	U/Sec. 498-A IPC and Sec.3 & 4 of D.P. Act	Pathapatnam
21	CCN <sub>o</sub> 88/2018	U/Sec. 324, 323 r/w 34 IPC	Saravakota
22	CCN <sub>o</sub> 90/2018	U/Sec. 324, 323 r/w 34 IPC	Pathapatnam
23	CCN <sub>o</sub> 91/2018	U/Sec. 270, 273 IPC and Sec. 54 r/w 59 of Fss Act	Pathapatnam
24	CCN <sub>o</sub> 92/2018	U/Sec. 138 of N.I Act	----
25	CCN <sub>o</sub> 93/2018	U/Sec. 138 of N.I Act	----
26	CCN <sub>o</sub> 96/2018	U/Sec. 138 of N.I Act	----
27	CCN <sub>o</sub> 13/2019	U/Sec. 336 of IPC	Saravakota
28	CC N <sub>o</sub> 17/2019	U/sec. 338, 337 IPC 181 r/w 177 of M.V Act	Saravakota
30	CCN <sub>o</sub> 21/2019	U/Sec. 138 of N.I Act	----
31	CCN <sub>o</sub> 22/2019	U/Sec. 138 of N.I Act	----
32	CCN <sub>o</sub> 23/2019	U/Sec. 406, 420 of IPC	Pathapatnam
33	CCN <sub>o</sub> 24/2019	U/sec. 448, 506 and 511 r/w 34 IPC	Pathapatnam
35	CCN <sub>o</sub> 27/2019	U/sec. 324 and 323 r/w 34 IPC	Saravakota
36	CCN <sub>o</sub> 28/2019	U/sec. 448, 324, 323 r/w 34 IPC	Saravakota
37	CCN <sub>o</sub> 31/2019	U/sec. 347, 427, 188 r/w 34 IPC	Pathapatnam
38	CCN <sub>o</sub> 32/2019	U/sec. 323, 324, 509 r/w 34 IPC	Hiramandalam
39	CCN <sub>o</sub> 33/2019	U/sec. 323, 324, 509 r/w 34 IPC	Hiramandalam

40	C.C.No. 34/2019	U/sec. 448, 324,323 r/w 34 IPC	Hiramandalam
41	C.C.No. 35/2019	U/sec. 448, 324,323 r/w 34 IPC	Saravakota
42	C.C.No. 36/2019	U/sec. 336 IPC	Saravakota
43	C.C.No. 37/2019	U/sec. 324, 323, IPC	Pathapatnam
44	C.C.No. 38/2019	U/sec. 447, 427 IPC	Pathapatnam
45	C.C.No. 42/2019	U/sec. 325 IPC	Pathapatnam
46	C.C.No. 46/2019	U/sec. 34(a) A.P. Act	Saravakota
47	C.C.No. 48/2019	U/sec.181, 171 H IPC	Saravakota
48	C.C.No. 49/2019	U/sec.324, 323 IPC	Pathapatnam
49	C.C.No. 50/2019	U/sec.188, 171, 'H'IPC	Pathapatnam
50	C.C.No. 51/2019	U/sec. 188, 171, 'H'IPC	Pathapatnam
51	C.C.No. 57/2019	U/sec.353, 506, 510 of IPC	Pathapatnam
52	C.C.No. 58/2019	U/sec.448, 427 r/w 34 IPC	Saravakota
53	C.C.No. 62/2019	U/sec.324 r/w 34 IPC and sec. 323 r/w 34 IPC	Saravakota
54	C.C.No. 64/2019	U/sec.337 IPC and sec. 181, 190(2), 184, 196(a) of M.V Act	Hiramandalam
55	C.C.No. 65/2019	U/sec.338 IPC Sec. 184(b), 190 (2) & 196(a) of M.V.Act	Hiramandalam
56	C.C.No. 78/2019	U/sec.447, 247 IPC	Pathapatnam
57	C.C.No. 79/2019	U/sec.324, 323 r/w 34	Saravakota
58	C.C.No. 80/2019	U/sec.341 & 323 r/w 34 IPC	Saravakota
59	C.C.No. 83/2019	U/sec.34(a) of AP Ex.Act	Saravakota

60	C.C.No. 89/2019	U/sec.324 r/w 34 IPC and sec.323 r/w 34 IPC	Saravakota
61	C.C.No. 92/2019	U/sec.286 IPC and Sec. 9(1) of (b) of Ex. Act	Pathapatnam
62	C.C.No. 98/2019	U/sec.324, 323 r/w 34 IPC	Pathapatnam
63	C.C.No. 103/2019	U/sec.354, 324, 323 r/w 34 IPC	Saravakota
64	C.C.No. 105/2019	U/sec.498-A IPC & sec. 3&4 of DP Act	Pathapatnam
65	C.C.No. 106/2019	U/sec.138 of N.I. Act	----
66	C.C.No. 107/2019	U/sec.138 of N.I. Act	----
67	C.C.No. 111/2019	U/sec.272, 273 IPC	Saravakota
68	C.C.No. 112/2019	U/sec.338 IPC & Sec. 184, 180, 181, 196 of M.V.Act	Saravakota
69	C.C.No. 114/2019	U/sec.34(a) of AP Ex.Act	Saravakota
70	C.C.No. 120/2019	U/sec.272, 273 IPC	Pathapatnam
71	C.C.No. 122/2019	U/sec.324, 323 IPC	Pathapatnam
72	C.C.No. 126/2019	U/sec.272, 273 IPC & sec. 196 of M.V.Act	Pathapatnam
73	C.C.No. 137/2019	U/sec.354, 324, 506 IPC	Pathapatnam
74	C.C.No. 139/2019	U/sec.354, 448, 509 IPC	Pathapatnam
75	C.C.No. 140/2019	U/sec.341, 186 IPC	Saravakota
76	C.C.No. 141/2019	U/sec.448, 323 r/w 34 IPC	Saravakota
77	C.C.No. 142/2019	U/sec.324 r/w 34 IPC	Hiramandalam
78	C.C.No. 143/2019	U/sec.324 IPC	Pathapatnam
79	C.C.No. 145/2019	U/sec.279 IPC & sec. 196 of M.V.Act	Pathapatnam
80	C.C.No. 146/2019	U/sec.338 IPC & Sec.3/180, 181,192 &	Hiramandalam

		196 of M.V.Act	
81	C.C.No. 148/2019	U/sec.338 IPC & Sec.3/180, 181,192 & 196 of M.V.Act	Pathapatnam
82	C.C.No. 151/2019	U/sec.138 NI & Sec.142 of N.I ACT	Pathapatnam
83	C.C.No. 152/2019	U/sec. 270,272 IPC	Pathapatnam
84	C.C.No. 153/2019	U/sec. 270,272 IPC	Pathapatnam
85	C.C.No. 154/2019	U/se. 279 IPC	Pathapatnam
86	C.C.No. 156/2019	U/sec. 34(a) AP Excise Act	Pathapatnam
87	C.C.No. 159/2019	U/sec. 34(a) AP Excise Act	Kotabommali
88	C.C.No. 177/2019	U/sec. 34(a) AP Excise Act	Pathapatnam
89	C.C.No. 178/2019	U/sec. 448 IPC	Saravakota
90	C.C.No. 204/2019	U/sec.138 NI & Sec.142 of N.I ACT	----
91	C.C.No. 205/2019	U/sec. 323 IPC	Saravakota
92	C.C.No. 206/2019	U/sec.323,209 IPC	Saravakota
93	C.C.No. 207/2019	U/sec. 34(a) AP Excise Act	Pathapatnam Excise
94	C.C.No. 208/2019	U/sec. 34(a) AP Excise Act	Pathapatnam Excise
95	C.C.No. 209/2019	U/sec. 353 IPC	Pathapatnam
96	C.C.No. 01/2020	U/Sec. 448,324,323 IPC	Pathapatnam
97	C.C.No. 03/2020	U/sec. 498 -A	Saravakota
98	C.C.No. 04/2020	U/sec. 324,323 IPC	Saravakota
99	C.C.No. 05/2020	U/sec. 324,323 IPC	Saravakota
100	C.C.No. 06/2020	U/sec. 338 IPC	Saravakota

101	C.C.No. 07/2020	U/sec. 447,324 IPC	Pathapatnam
102	C.C.No. 08/2020	U/sec. 34(a) AP Excise Act	Pathapatnam
103.	M.C. No. 21/2018	U/Sec. 125 Cr.P.C	
104	M.C. No. 1/2019	U/Sec. 125 Cr.P.C	
105.	M.C. No. 6/2019	U/Sec. 125 Cr.P.C	
106.	M.C. No. 7/2019	U/Sec. 125 Cr.P.C	
107	M.C. No. 12/2019	U/Sec. 125 Cr.P.C	
108	M.C. No. 13/2019	U/Sec. 125 Cr.P.C	
109	STC No. 1/2018	U/Sec. 9(1) APG Act	
110	STC No. 19/2019	U/Sec. 185 M.V.Act	
111	STC No. 03/2019	U/Sec. 185 M.V.Act	
112	STC No. 04/2019	U/Sec. 185 M.V.Act	
113	STC No. 70/2019	U/Sec. 185 M.V.Act	
114	STC No. 73/2019	U/Sec. 185 M.V.Act	
115	STC No. 74/2019	U/Sec. 185 M.V.Act	
116	STC No. 75/2019	U/Sec. 185 M.V.Act	
117	STC No. 76/2019	U/Sec. 185 M.V.Act	
118	STC No. 77/2019	U/Sec. 185 M.V.Act	
119	STC No. 78/2019	U/Sec. 185 M.V.Act	
120	STC No. 79/2019	U/Sec. 185 M.V.Act	
121	STC No. 80/2019	U/Sec. 185 M.V.Act	
122	STC No. 81/2019	U/Sec. 185 M.V.Act	

123	STC No. 82/2019	U/Sec. 185 M.V.Act	
124	STC No. 83/2019	U/Sec. 185 M.V.Act	
125	STC No. 85/2019	U/Sec. 185 M.V.Act	
126	STC No. 86/2019	U/Sec. 185 M.V.Act	
127	STC No. 87/2019	U/Sec. 185 M.V.Act	
128	STC No. 89/2019	U/Sec. 9(1) of A.P. Act	
129	STC No. 92/2019	U/Sec. 9(1) of A.P. Act	
130	STC No. 95/2019	U/Sec. 9(1) of A.P. Act	
140	STC No. 96/2019	U/Sec. 9(1) of A.P. Act	
141	STC No. 101/2019	U/Sec. 9(1) of A.P. Act	
142	STC No. 104/2019	U/Sec. 9(1) of A.P. Act	
143	STC No. 105/2019	U/Sec. 9(1) of A.P. Act	
144	STC No. 117/2019	U/Sec. 9(1) of A.P. Act	
145	STC No. 120/2019	U/Sec. 9(1) of A.P. Act	
146	STC No. 121/2019	U/Sec. 9(1) of A.P. Act	
147	STC No. 122/2019	U/Sec. 9(1) of A.P. Act	
148	STC No. 146/2019	U/Sec. 9(1) of A.P. Act	
149	STC No. 148/2019	U/Sec. 9(1) of A.P. Act	
150	STC No. 149/2019	U/Sec. 185 M.V.Act	
151	STC No. 150/2019	U/Sec. 185 M.V.Act	
152	STC No. 151/2019	U/Sec. 185 M.V.Act	
153	STC No. 152/2019	U/Sec. 185 M.V.Act	

154	STC No. 153/2019	U/Sec. 9(1) of A.P. Act	
155	STC No. 154/2019	U/Sec. 9(1) of A.P. Act	
156	STC No. 155/2019	U/Sec. 9(1) of A.P. Act	
157	STC No. 156/2019	U/Sec. 9(1) of A.P. Act	
158	STC No. 157/2019	U/Sec. 9(1) of A.P. Act	
159	STC No. 158/2019	U/Sec. 9(1) of A.P. Act	
160	STC No. 159/2019	U/Sec. 9(1) of A.P. Act	
161	STC No. 160/2019	U/Sec. 160 IPC	
162	STC No. 161/2019	U/Sec. 9(1) of A.P. Act	
163	STC No. 162/2019	U/Sec. 9(1) of A.P. Act	



**List of identified cases to be settled before the National Lok-Adalat to be held  
on 08-02-2020 relating to the Junior Civil Judge's Court, Palasa.**

**Criminal Compoundable Cases;-**

Sl.No.	Case Number	Sec of Law
1)	CC. 47/2014	U/s. 447,506 of IPC.
2)	CC107/2018	U/s. 138 r/w 142 of N.I. Act
3)	CC.116/2018	U/s. 138 r/w 142 of N.I. Act.
4)	CC. 211/2018	U/s. 379 of IPC.
5)	CC. 43/2019	U/s. 498(A) 323 r/w 34 of IPC.
6)	CC.153/2019	U/s. 138R/w 142 of N.I. Act.
7)	CC.221/2019	U/s. 138 r/w 142 of N.I.Act.
8)	CC.317/2019	U/s. 138 r/w 142 of N.I. Act.
9)	CC. 136/2018	U/s. 420,379,411 of IPC.
10)	CC. 92/2016	U/s. 379 of 34 IPC.
11)	CC. 221/2016	U/s. 448,427,506 of IPC.
12)	CC.228/2016	U/s. 448,506 (R) of 34 IPC.
13)	CC.52/2017	U/s. 420,379 of 411 of 34 IPC.

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|-----|--------------|------------------------------|
| 14) | CC.14/2019   | U/s. 325,323 r/w 34 IPC.     |
| 15) | CC.348/2019  | U/s. 338 of IPC.             |
| 16) | E.P. 39/2018 |                              |
| 17) | CC.197/2018  | U/s. 338 of IPC.             |
| 18) | CC.213/2019  | U/s. 338 of IPC.             |
| 19) | CC.239/2019  | U/s. 506,509 IPC.            |
| 20) | CC.124/2018  | U/s. 323,341,506 r/w 34 IPC. |
| 21) | CC.128/2019  | U/s. 448,506 IPC.            |
| 22) | CC.127/2019  | U/s. 337,338 IPC.            |
| 23) | CC.136/2019  | U/s. 338 IPC.                |
| 24) | CC. 169/2019 | U/s. 286 IPC.                |
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**LOK ADALAT PREFERRED CIVIL CASES RELATING TO THE PRL. SENIOR CIVIL JUDGE'S COURT, SRIKAKULAM.**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>CASE TYPE/SEC. OF LAW</b>
<b>ORIGINAL SUITS</b>		
1	OS 285/2015	MONEY
2	OS 241/2015	MONEY
3	OS 211/2017	MONEY
4	OS 291/2017	MONEY
5	OS 67/2018	MONEY
6	OS 53/2018	MONEY
7	OS 279/2018	MONEY
8	OS 311/2018	MONEY
9	OS 355/2018	MONEY
10	OS 281/2018	MONEY
11	OS 201/2018	MONEY
12	OS 63/2016	MONEY
13	OS 239/2017	MONEY
<b>EXECUTION PETITIONS</b>		
1	EP 48/2019 IN OS 245/2015	U/o 22. R.37, 38 of CPC
2	EP 195/2019 IN OS 331/2015	U/o 22. R.37, 38 of CPC
3	EP 103/2019 IN OS 384/2018	U/o 21. R.48 of CPC
4	EP 37/2019 IN OS 44/2008	U/o 21 R. 37 & 38 of CPC
5	EP 52/2019 IN OS 111/2016	U/o 21 R. 37 & 38 of CPC
6	EP 127/2018 IN OS 62/2016	U/o 21 R. 37, 38 & 55 OF CPC
<b>INSOLVENCY PETITIONS</b>		
1	IP 14/2017	U/s 7, 10 & 11 of Insolvency Act.
2	IP 04/2019	U/s 7, 10 & 11 of Insolvency Act.

**LOK ADALAT PREFERRED CIVIL CASES RELATING TO THE ADDL. SENIOR CIVIL JUDGE'S COURT, SRIKAKULAM.**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>CASE TYPE/SEC. OF LAW</b>
<b>ORIGINAL SUITS</b>		
1	OS 94/2018	MONEY
2	OS 332/2014	MONEY
3	OS 380/2017	MONEY
4	OS 42/2013	MONEY
5	OS 136/2015	MONEY
6	OS 340/2017	MONEY
7	OS 22/2018	MONEY
8	OS 162/2018	MONEY

**JUNIOR CIVIL JUDGE, NARASANNAPETA**

<b>Sl. No.</b>	<b>Case Number</b>	<b>Description</b>
1.	CC 144/2018	IPC
2.	CC 88/2019	IPC
3.	CC 179/2018	IPC
4.	CC 230/2018	IPC
5.	CC 26/2019	NI Act
6.	CC 417/2019	IPC
7.	STC 11/2016	
8.	MC 7/2018	125 CrPC
9.	OS 51/2016	Title
10.	OS 61/2018	Money
11.	OS 40/2019	Money
12.	EP 1/2018	
13.	EP 16/2019	

**STATEMENT SHOWING THE LIST MENTIONED CIVIL AND CRIMINAL CASES REFER TO NATIONAL LOK ADALT : RELATING TO THE JUNIOR CIVIL JUDGE'S COURT, PONDURU SRIKAKULAM DISTRICT.**

S.No	Case No	Nature of the Case and Section of Law
1.	O.S.44/2015	Suit for Partition
2.	O.S. 19/2015	Suit for Permanent Injunction
3.	O.S. 72/2015	Suit for Permanent Injunction
4.	O.S. 02/2018	Suit for Money
5.	O.S 08/2018	Suit for Money
6.	O.S. 12/2018	Suit for Money
7.	C.C. 194/2019	U/Sec 138 r/w 142 of N.I.Act
8.	C.C. 195/2019	U/Sec 138 r/w 142 of N.I.Act
9.	C.C. 01/2020	U/Sec 138 r/w 142 of N.I.Act
10.	C.C. 185/2019	U/sec 498-A of IPC
11.	C.C.187/2019	U/Sec 447, 427 r/w 34 of IPCV
12.	C.C. 257/2019	U/sec 447, 324,506 r/w 34 of IPC
13.	C.C.258/2019	U/sec 324, 506 of IPC
14.	C.C 04/2020	U/sec 34(a) of A.P. Excise Act

**IN THE FOLLOWING CRIME RECORDS RELATING PROH. AND EXCISE STATION PONDURU CHARGE SHEET HAVE TO BE FILED BY THE END OF THE THIS MONTH AND THEY ARE PROPOSED TO BE COMPUNDED IN THE ENSUING NATIONAL LOK ADALAT**

1.	Crime No. 76/2019	Proh and Excise Station, Ponduru
2.	Crime.No. 77/2019	--
3.	Crime No.78/2019	--
4.	Crime No. 79/2019	--
5.	Crime No. 80/2019	--
6.	Crime No.81/2019	--
7.	Crime No. 82/2019	--
8.	Crime No. 83/2019	--
9.	Crime No. 84/2019	--
10.	Crime No. 85/2019	--
11.	Crime No. 86/2019	--
12.	Crime No. 87/2019	--
13.	Crime No. 01/2020	--
14.	Crime No. 02/2020	--
15.	Crime No. 03/2020	--

16. Statement showing the Identified and Referred Cases for National Lok Adalat to be held on 08.02.2020 at Junior Civil Judge's Court, Kothuru.

Sl.No.	Case Number	I.P.C	Excise	N.I.Act	M.C
01	C.C 175/2018	--	01	--	--
02	C.C 250/2018	01	--	--	--
03	C.C 10/2019	01	--	--	--
04	C.C 20/2019	01	--	--	--
05	C.C 30/2019	01	--	--	--
06	C.C 36/2019	01	--	--	--
07	C.C 79/2019	01	--	--	--
08	C.C 143/2019	--	01	--	--
09	C.C 170/2019	--	01	--	--
10	C.C 175/2019	--	01	--	--
11	C.C 196/2019	--	01	--	--
12	C.C 201/2019	--	01	--	--
13	C.C 210/2019	--	01	--	--
14	C.C 213/2019	--	01	--	--
15	C.C 261/2019	--	01	--	--
16	C.C 267/2019	--	01	--	--
17	C.C 328/2019	--	01	--	--
18	C.C 332/2019	--	01	--	--
19	C.C 336/2019	--	01	--	--
20	C.C 353/2019	01	--	--	--
21	C.C 354/2019	01	--	--	--
22	C.C 7/2020	01	--	--	--
23	C.C 8/2020	--	01	--	--
24	C.C 9/2020	--	01	--	--
25	C.C 10/2020	--	01	--	--
26	C.C 11/2020	--	01	--	--
27	C.C 12/2020	--	01	--	--
28	C.C 13/2020	--	01	--	--
29	C.C 20/2020	--	01	--	--
30	C.C 21/2020	--	01	--	--
31	C.C 22/2020	--	01	--	--
32	C.C 23/2020	--	01	--	--
33	C.C 24/2020	--	01	--	--
34	C.C 25/2020	--	01	--	--
35	C.C 26/2020	--	01	--	--
36	C.C 27/2020	--	01	--	--
37	C.C 28/2020	--	01	--	--
38	C.C 29/2020	--	01	--	--
39	C.C 30/2020	--	01	--	--
40	C.C 31/2020	--	01	--	--
41	C.C 32/2020	--	01	--	--
42	C.C 33/2020	--	01	--	--
43	C.C 34/2020	--	01	--	--
44	C.C 35/2020	--	01	--	--
45	C.C 36/2020	--	01	--	--
46	C.C 37/2020	--	01	--	--
47	C.C 38/2020	--	01	--	--
48	C.C 39/2020	--	01	--	--
49	C.C 40/2020	--	01	--	--
50	C.C 41/2020	--	01	--	--
51	C.C 42/2020	--	01	--	--
52	C.C 43/2020	--	01	--	--
53	C.C 44/2020	--	01	--	--
54	C.C 45/2020	--	01	--	--
55	M.C 6/20218	--	--	--	01
56	O.S 42/2019 (T)	<b>TITLE-01</b>			
<b>TOTAL CASES</b>		<b>09</b>	<b>45</b>	<b>--</b>	<b>01</b>

IDENTIFIED LIST OF JUNIOR CIVIL JUDGES COURT, PALAKONDA TO BE SETTLED  
NATIONAL LOK ADALAT ON 8.2.2020

S.No.	Case No.	Section of Law
1	CC 232/18	447,341,352,427,506 IPC
2	CC 237/18	448,323,5-06 ar/w 34 IPC
3	CC 31/19	341,323,506 IPC
4	CC 69/19	338 IPC
5	CC 140/19	34(a) of APE Act
6	CC 124/19	34(a) of APE Act
7	CC 200/19	34(a) of APE Act
8	CC 78/19	338 IPC
9	CC 147/19	338 IPC
10	CC 22/19	509 IPC
11	CC 01/20	338,337 IPC
12	CC 107/19	323,324,506 r/w 34 IPC
13	CC 126/19	338 IPC
14	CC 141/19	324,323 IPC
15	CC152/19	341,323 r/w 34 IPC
16	CC 209/19	324,325 r/w 34 IPC
17	CC 224/19	324,323 r/w 34 IPC
18	CC 292/19	325,509 r/w 34 IPC
19	CC 297/19	34(a) of APE Act
20	CC 290/19	34(a) of APE Act
21	CC 133/19	34(a) of APE Act
22	CC 229/19	34(a) of APE Act
23	CC 112/17	138 of NI Act
24	CC 171/18	138 of NI Act
25	CC 373/17	138 of NI Act
26	CC 81/19	34(a) of APE Act
27	CC 81/19	34(a) of APE Act
28	CC 39/17	138 of NI Act
29	CC 329/16	138 of NI Act
30	CC 115/17	323,324 r/w 34 IPC

31	CC 22/17	498(A), 323 IPC
32	CC 146/17	447,379,506,427 r/w 34
33	CC 166/17	498(A)IPC
34	CC 181/17	138 of NI Act
35	CC 375/17	138 of NI Act
36	CC 380/17	448,326,341,324 IPC
37	CC 381/17	326.506,509 IPC
38	CC 54/18	138 of NI Act
39	CC 69/18	420,403,407,471 r/w 34 IPC
40	CC 161/18	138 of NI Act
41	CC 162/18	138 of NI Act
42	CC 174/18	403,406,420 IPC
43	CC 190/18	324.323 r/w 34 IPC
44	CC 222/18	338 IPC
45	CC 230/18	323,506,509 IPC



**LIST OF IDENTIFIED CASES TO BE SETTLED BEFORE THE NATIONAL LOK ADALAT TO BE HELD**

**ON 08-02-2020 RELATING TO THE SENIOR CIVIL JUDGE'S COURT, RAJAM**

Sl.No.	Case Number	Category/Nature of the Case
(1)	(2)	(3)
01.	O.S.10/2018	Bank Recovery
02.	O.S.12/2018	Bank Recovery
03.	O.S.13/2018	Bank Recovery
04.	O.S.14/2018	Bank Recovery
05.	O.S.59/2018	Money
06.	O.S.66/2018	Money
07.	O.S.67/2018	Money
08.	O.S.98/2018	Money
09.	O.S.101/2018	Money
10.	O.S.102/2018	Money
11.	O.S.103/2018	Money
12.	O.S.112/2018	Money
13.	O.S.113/2018	Money
14.	O.S.137/2018	Money
15.	O.S.145/2018	Money
16.	O.S.149/2018	Money
17.	O.S.106/2018	Bank Recovery
18.	O.S.126/2018	Money
19.	O.S.127/2018	Bank Recovery
20.	O.S.150/2018	Bank Recovery
21.	HMOP.66/2018	APGVB,Unukuru Sec.9 of HM Act
22.	HMOP.75/2018	Sec.9 of HM Act
23.	HMOP.45/2019	Sec.13 of HM Act

**ADDL.SENIOR CIVIL JUDGE,SRIKAKULAM  
(FAC) SENIOR CIVIL JUDGE  
RAJAM**

List of Identified Cases to be Settled Before the National Lok Adalat to be Held on 08-02-2020 Relating to the Junior Civil Judge' Court, Rajam.

Criminal Compoundable cases:

Sl. No.	Case Number	Category/Nature of the Case, Section of Law	Name of the Counsel for Plaintiff/ Petitioner/ Complainant and Name of the Police Station	Name of the Counsel for Defendant /Respondent/ Accused
01	CC.No.136/2016	138 of N.I Act	RRM	ISN
02	CC.No.279/2016	138 of N.I.Act	RECJ	BDR
03	CC.No.278/2016	138 of N.I.Act	PSR	RRM
04	CC.No.215/2017	138 of N.I.Act	KKR	KRM
05	CC.No.207/2019	138 of N.I.Act	RRM	--
06	MC.No.29/2019	125 of Cr.P.C	RRM	--
07	MC.No.24/2015	125 of Cr.P.C	RRM	SPR
08	MC.No.06/2018	125 of Cr.P.C	SPR	YVR
09	MC.No.08/2016	125 of Cr.P.C	YVR	RRM
10	CC.No.183/2017	323, 324 r/w 34 of IPC	R.A.Valasa P.S	CPN
11	CC.No.120/2018	323 r/w 34 of IPC	Rajam P.S.	KRM
12	CC.No.160/2018	323, 324 r/w 34 of IPC	Rajam P.S.	KKR
13	CC.No.169/2018	324,323 r/w 34 of IPC	S.Kaviti P.S	CPN
14	CC.No.199/2018	324,506 of IPC	Rajam P.S.	TSA
15	CC.No.394/2019	323, 324 of IPC	R.A.Valasa P.S	PSR
16	CC.No.71/2017	341,323,506 IPC	R.A.Valasa P.S	JAN
17	CC.No.159/2018	324,323 of IPC	Rajam P.S	CPN
18	CC.No.473/2019	341,323,506 IPC	Rajam P.S	--
19	CC.No.485/2019	341,509, r/w 34 IPC	Rajam P.S	--
20	CC.No.06/2017	498-A IPC	S.Kaviti P.S	ASN
21	CC.No.117/2017	498-A IPC	S.kaviti P.S	TSA

Civil Compoundable Cases:

22	OS 86/2016	Bank requiry suit	PRS	KKR
23	OS 41/2018	Bank requiry suit	YSS	SPR
24	RCC 03/2007	Rent Control Act	YSS	ISN
25	IA 110/16 OS 51/2016	Suit for Injunction	RRM	ISN
26	OS.No.64/2015	Suit for Injunction	YSS	MDR
27	OS 62/2014	Suit for Injunction	KKR	RRM
28	IA 369/2017 OS 54/2014	Suit for Injunction	CHSP	RRM
29	OS 10/2019	Suit for Injunction	RRM	KKR
30	IA 314/2018 OS 75/2018	Suit for Injunction	CPN	YVR
31	OS 06/2019	Suit for Injunction	KKR	ISN
32	IA 216/2018 OS 53/2018	Suit for Injunction	BAN	TSA
33	IA 115/2017 OS 33/2017	Suit for Injunction	YSS	SPR
34	IA 210/2017 OS 54/2017	Suit for Injunction	PRS	KKR
35	IA 400/2018 OS 100/2018	Suit for Injunction	PRS	KKR
36	OS.NO.66/2014	Suit for injunction	CHSP	RRM
37	OS 58/2018	Suit for Money	BRM	GVSLSR & SNR
38	OS 116/2016	Suit for Money	SPR	BRM
39	OS 30/2017	Suit for Money	KR,	RECHJ
40	OS 117/2018	Suit for Money	BTN	KKR
41	OS 79/2018	Suit for Money	SPR	ASN

G. Swathi.  
JUNIOR CIVIL JUDGE,  
RAJAM.

**The following cases on the file of Principal District Judge, Srikakulam are referred to the National Lok Adalath held on 08.02.2020.**

S.No.	Case Number
1	MVOP 136/2019
2	MVOP 98/2018
3	MVOP 111/2018
4	MVOP 47/2019
5	MVOP 307/2019
6	MVOP 97/2018
7	MVOP 48/2019
8	MVOP 97/2019
9	MVOP 401/2018
10	MVOP 60/2019
11	MVOP 485/2018
12	MVOP 231/2018
13	MVOP 158/2019
14	MVOP 140/2019
15	MVOP 284/2019
16	MVOP 88/2019
17	MVOP 277/2018
18	MVOP 155/2017
19	MVOP 15/2019
20	MVOP 30/2018
21	MVOP 37/2018
22	MVOP 245/2017
23	MVOP 246/2017
24	MVOP 435/2018
25	MVOP 281/2018
26	MVOP 292/2018
27	MVOP 298/2018
28	MVOP 187/2018
29	MVOP 169/2017
30	GWOP 07/2019

**Identified Cases relating to the Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Srikakulam.**

S.No.	Case Number.	Category of Case/Section of Law.
1	EP 64/2016 in OS 108/2015	U/Or.21 rule 48 CPC
2	EP 41/2017 in ACP 89/2017	U/Or.21 rule 48 r/w. Section 60 CPC.
3	EP 134/2017 in O.S.12/2014	U/Or.21 rule 48 r/w. Section 60 CPC
4	EP 146/2017 in OS 351/2000	U/Or.21 rule 37,38 r/w. Sec.55 of CPC
5	EP 08/2018 in O.S.669/2006	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC.
6	EP 40/2018 in OS 99/2017	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC.
7	EP.43/2018 in OS104/2017	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC.
8	EP 67/2018 in OS 118/2016	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC
9	EP 73/2018 in OS 302/2012	U/Or.21 rule 48 r/w. Sec.60 CPC
10	EP 75/2018 in O.S.111/2017	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC
11	EP 96/2018 in OS 310/2016	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC
12	EP 104/2018 in OS 245/2017	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC
13	EP 107/2018 in ACP 126/2014	U/Or.21 rule 48 r/w. section 60 CPC
14	EP 112/ 18 in ACP 128/2017	U/Or.21 rule 48 r/w. section 60 CPC
15	EP125/2018 in ACP.272/2017	U/Or.21 rule 48 r/w. section 60 CPC
16	EP126/2018 in ACP.274/2017	U/Or.21 rule 48 r/w. section 60 CPC
17	EP 140/2018 in OS 264/2016	U/Or.21 rule 48 r/w. section 60 CPC
18	EP 142/2018 in OS 85/2017	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC
19	EP 07/2019 in OS 75/2015	U/Or.21 rule 48 r/w. section 60 CPC
20	EP 13/2019 in OS 75/2018	U/Or.21 rule 48 r/w. section 60 CPC
21	EP 14/2019 in OS 115/2011	U/Or.21 rule 48 r/w. section 60 CPC
22	EP 53/2019 in OS 113/2015	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC
23	EP 67/2019 in OS 150/2017	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC
24	EP 71/2019 in Os 49/2019	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC
25	EP 75/2019 in OS 250/2018	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC
26	EP 79/2019 in OS 245/2018	U/Or.21 rule 48 r/w. Sec.60 of CPC
27	EP 80/2019 in OS 57/2019	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC
28	EP 90/2019 in OS 109/2019	U/Or.21 rule 37,38 r/w. Sec. 55 of CPC
29	EP 102/2019 in ACP 136/2019	U/Or.21 rule 48 r/w. Sec.60 of CPC
30	EP 103/2019 in ACP 137/2019	U/Or.21 rule 48 r/w. Sec. 60 of CPC

List of Original Suits relating to the Court of Principal Junior Civil Judge-cum-Judl.Magistrate of First Class, Srikakulam.

S.No.	Case Number.	Category of Case/Section of Law.
1	O.S.204/2018	Bank Recovery of Money suit.
2	O.S.205/2018	Bank Recovery of Money suit.
3	O.S.206/2018	Bank Recovery of Money suit.
4	O.S.207/2018	Bank Recovery of Money suit.
5	O.S.208/2019	Bank Recovery of Money suit.
6	O.S.209/2018	Bank Recovery of Money suit.
Recovery of Money(Promissory Note)		
1	OS101/2019	Recovery of Money(Promissory note)
2	OS 133/2019	Recovery of Money(Promissory note)
3	OS157/2019	Recovery of Money(Promissory note)
4	OS165/2019	Recovery of Money(Promissory note)
5	OS189/2019	Recovery of Money(Promissory note)
6	OS193/2019	Recovery of Money(Promissory note)
7	OS225/2019	Recovery of Money(Promissory note)
8	OS293/2019	Recovery of Money(Promissory note)
9	Os329/2019	Recovery of Money(Promissory note)
10	OS 365/2019	Recovery of money.
11	OS373/2019	Recovery of Money(Promissory note)
12	OS 381/2019	Recovery of Money(Promissory note)

13	OS 385/2019	Recovery of Money(Promissory note)
14	OS 393/2019	Recovery of Money(Promissory note)
15	OS397/2019	Recovery of Money(Promissory note)
16	OS417/2019	Recovery of Money(Promissory note)
17	OS 421/2019	Recovery of Money(Promissory note)
18	OS 425/2019	Recovery of Money(Promissory note)
19	OS437/2019	Recovery of Money(Promissory note)
20	OS441/2019	Recovery of Money(Promissory note)
21	OS445/2019	Recovery of Money(Promissory note)
22	OS449/2019	Recovery of Money(Promissory note)
23	OS453/2019	Recovery of Money(Promissory note)
24	OS457/2019	Recovery of Money(Promissory note)

List of Compoundable Cases relating to the Court of Principal Junior Civil Judge-cum-Judl.Magistrate of First Class, Srikakulam.

S.No.	Case Number.	Category of Case/Section of Law.
	C.C 244/2015	U/Sec.324,323, 506 of IPC
2	CC 844/2016	U/Sec.324 of IPC.
3	CC 1021/2016	U/Sec.324 of IPC
4	CC 1031/2016	U/Sec.324 of IPC.
5	CC 20/2017	U/Sec.323, 509, 506, r/w. 34 of IPC
6	CC 249/2017	U/Sec.324,323, r/w.34 of IPC.
7	CC 250/2017	U/Sec.324,323,r/w.34 of IPC.
8	CC 343/2017	U/Sec. 323 IPC
9	CC 349/2017	U/Sec.324 of IPC
10	CC 375/2017	U/Sec.326, 323, r/w.34 of IPC
11	CC 548/2017	U/Sec. 326,323,r/w.34 of IPC
12	CC 1208/2017	U/Sec. 326,323,r/w.34 of IPC
13	CC 1215/2017	U/Sec. 324,323, 506, r/w.34 of IPC.
14	CC 1216/2017	U/Sec. 324,323,r/w.34 of IPC
15	CC 18/2018	U/Sec.324, r/w.Sec.4 of DP Act.,
16	CC 261/2018	U/Sec.354, 323,448 IPC
17	CC 387/2018	U/Sec. 324, 506 IPC.
18	CC 478/2018	U/Sec.323 IPC.
19	CC 460/2019	U/Sec.323 r/w. 34 IPC.
20	CC 763/2019	U/Sec. 323, 324 r/w.34 IPC.
21.	CC 120/2014	U/Sec.420, 506 of IPC & Sec. 66(A) of I.T.Act.,
22.	CC 185/2015	U/sec.420 of IPC.
23.	CC 199/2015	U/Sec.420, 324, 506 of IPC.
24.	CC 185/2016	U/Sec. 420 of IPC.
25.	CC 1087/2016	U/Sec. 420 , r/w. 34 of IPC.
26.	CC 41/2017	U/Sec.420 of IPC.
27.	CC 49/2017	U/Sec. 420, ,468,419, 471, r/w. 34 of IPc.
28.	CC 51/2017	U/Sec. 420, r/w.34 of IPC.
29.	CC 150/2017	U/Sec. 420 of IPC.
30.	CC 406/2017	U/Sec.420 r/w.34 of IPC.
31.	CC 515/2017	U/Sec. 420 of IPC & Sec.66(b) of IT Act.,
32.	CC 1116/2017	U/Sec.420, r/w.34 of IPC.
33.	CC 1200/2017	U/Sec.420, 465, 471 of IPC.
34.	CC 88/2018	U/Sec.420 r/w.34 of IPC.
35.	CC 741/2018	U/Sec.420 of IPC.
36.	CC 323/2019	U/Sec.420 of IPC.

List of N.I.Act., Cases relating to the Court of Principal Junior Civil Judge-Cum-Judicial Magistrate of First Class, Srikakulam.

S.No.	Case Number	Category of Case/ Section of law.
1	CC 269/2019	U/Sec. 138 r/w.142 of N.I.Act.
2	CC 822/2018	U/Sec. 138 r/w.142 of N.I.Act.
3	CC 274/2019	U/Sec. 138 r/w.142 of N.I.Act.
4	CC 911/2018	U/Sec. 138 r/w.142 of N.I.Act.
5	CC 270/2019	U/Sec. 138 r/w.142 of N.I.Act.
6	CC 995/2016	U/Sec. 138 r/w.142 of N.I.Act.
7	CC 275/2019	U/Sec. 138 r/w.142 of N.I.Act.
8	CC 1334/2017	U/Sec. 138 r/w.142 of N.I.Act.
9	CC 1338/2017	U/Sec. 138 r/w.142 of N.I.Act.
10	CC 357/2019	U/Sec. 138 r/w.142 of N.I.Act.
11	CC 160/2019	U/Sec. 138 r/w.142 of N.I.Act.
12	CC 84/2019	U/Sec. 138 r/w.142 of N.I.Act.
13	CC 360/2019	U/Sec. 138 r/w.142 of N.I.Act.
14	CC 366/2019	U/Sec. 138 r/w.142 of N.I.Act.
15	CC 159/2019	U/Sec. 138 r/w.142 of N.I.Act.
16	CC 511/2018	U/Sec. 138 r/w.142 of N.I.Act.
17	CC 85/2019	U/Sec. 138 r/w.142 of N.I.Act.
18	CC 842/2018	U/Sec. 138 r/w.142 of N.I.Act.
19	CC 149/2019	U/Sec. 138 r/w.142 of N.I.Act.
20	CC 514/2018	U/Sec. 138 r/w.142 of N.I.Act.

**List of cases referred to National Lok Adalat relating to the VI Addl. District Judge's court, Sompeta.**

OS.24/2015	MVOP.05/2018
OS.28/2015	MVOP.11/2018
AS.198/2014	
AS.21/2016	
AS.17/2017	

**List of cases referred to National Lok Adalat relating to the Senior Civil Judge's court, Sompeta.**

OS.40/2017	OS.12/2019
OS.41/2017	OS.18/2019
OS.42/2017	

**List of cases referred to National Lok Adalat relating to the Principal Junior Civil Judge's court, Sompeta.**

CC.151/2019  
DVC.02/2019

**List of cases referred to National Lok Adalat relating to the Additional Junior Civil Judge's court, Sompeta.**

OS.10/2019	CC.340/2019
OS.56/2019	STC.169/2019
CC.295/2019	STC.04/2020
CC.337/2019	

**LIST OF IDENTIFIED CASES TO BE SETTLED BEFORE THE NATIONAL LOK ADALTH TO BE HELD ON 08.02.2020 RELATING TO THE MANDAL LEGAL SERVICES COMMITTEE , ICHAPURAM .**

s.No.	Case Number	Section of law	Nature of case
<b>Criminal compoundable cases</b>			
01	CC 52/2018	u/sec.341,323 IPC	
02	CC 68/2018	u/sec.417,354 A 323 IPC	
03	CC 96/2018	u/sec.354 B&323 IPC	
04	CC 158/2018	u/sec.341.323,324 r/w 34 IPC	
05	CC 60/2019	u/sec.341,323 IPC	
06	CC 91/2017	Sec.498 A ,420& sec.4 of D.P. Act	
07	CC 89 /2019	324 r/w 34IPC	
<b>Excise cases identified</b>			
08	CC 01/2020	u/sec.34 (a) A.P.E.Act	
09	CC 02/2020	u/sec.34 (a) A.P.E.Act	
10	CC 40/2020	u/sec.7(A) r/w 8(e) of A.P.P.Act	
11	CC 04/2020	u/sec.34 (a) A.P.E.Act	
12	CC 44/2020	u/sec.7(A) r/w 8(e) of A.P.P.Act	
13	CC 31/2020	u/sec.7(A) r/w 8(e) of A.P.P.Act	
14	CC 07/2020	u/sec.34 (a) A.P.E.Act	
15	CC 08/2020	u/sec.7(A) r/w 8(e) of A.P.P.Act	
16	CC 28/2020	u/sec.7(A) r/w 8(e) of A.P.P.Act	
17	CC 10/2020	u/sec.7(A) r/w 8(e) of A.P.P.Act	
18	CC 11/2020	u/sec.7(A) r/w 8(e) of A.P.P.Act	
19	CC 33/2020	u/sec.7(A) r/w 8(e) of A.P.P.Act	
20	CC 13/2020	u/sec.34 (a) A.P.E.Act	
21	CC 14/2020	u/sec.34 (a) A.P.E.Act	
22	CC 35/2020	u/sec.7(A) r/w 8(e) of A.P.P.Act	
23	CC 16/2020	u/sec.34 (a) A.P.E.Act	
24	CC 17/2020	u/sec.34 (a) A.P.E.Act	
25	CC 18/2020	u/sec.34 (a) A.P.E.Act	
26	CC 19/2020	u/sec.34 (a) A.P.E.Act	
27	CC 37/2020	u/sec.7(A) r/w 8(e) of A.P.P.Act	
<b>Civil cases</b>			
28	OS 26/2019	Permenent injunction	



**Lok-Adalat identified matters relating to the Judicial Magistrate of I Class,  
Special Mobile Court, Srikakulam as on 08.02.2020.**

S.No.	Case No.	Station
01.	172/2016	Etcherla PS
02.	314/2019	Etcherla PS
03.	296/2019	Etcherla PS
04.	21/2020	Etcherla PS
05.	23/2020	Etcherla PS
06.	144/2019	Etcherla PS
07.	150/2019	Etcherla PS
08.	188/2019	Etcherla PS
09.	213/2019	Etcherla PS
10.	212/2019	Etcherla PS
11.	289/2015	u/Sec. 138 of NI Act
12.	132/2015	u/Sec. 138 of NI Act
13.	210/2015	u/Sec. 138 of NI Act
14.	117/2015	u/Sec. 138 of NI Act
15.	1038/2019	Gara PS
16.	1034/2019	Gara PS
17.	1031/2019	Gara PS
18.	1026/2019	Gara PS
19.	1025/2019	Gara PS
20.	1022/2019	Gara PS
21.	267/2019	Gara PS
22.	OS.67/2019	Money suit
23.	OS 277/2019	Injunction suit.

Statement Showing the list of cases Identified for for Settlement before National Lok Adalath to be held on 08.02.2002. Relating to Judge, Family court Srikakulam.

S.No.	Case No.	Sec.of Law	
1.	A.S.117/18	Money	
2.	E.P.103/2018	U/O.21 Rule, 37, 38 r/w Sec.55 of CPC	
3.	E.P.78/2019	U/O.21 Rule, 37, 38 r/w Sec.55 of CPC	
4.	M.V.O.P.161/14	U/Sec.166 of MV Act	
5.	M.V.O.P.36/19	U/Sec.166 of MV Act	
6.	M.V.O.P.221/19	U/Sec.166 of MV Act	
7.	M.V.O.P.268/19	U/Sec.166 of MV Act	
8.	M.V.O.P.269/19	U/Sec.166 of MV Act	

STATEMENT SHOWING THE IDENTIFIED MATTERS FOR SETTLEMENT  
BEFORE THE LOK - ADAKALT ON 08-02-2020

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The following M.V.O.P. cases relating to the **IV Additional District Court**, Srikakulam ( SC & ST Court) are identified for settlement before the Lok Adalat

1. M.V.O.P.387/2018
02. M.V.O.P.91/2019
03. M.V.O.P. 165/2019
04. M.V.O.P. 304/2019
05. M.V.O.P. 305/2019

Statement Showing the list of cases Identified for for Settlement before National Lok Adalath to be held on 08.02.2002. Relating to **II Addl.District Court** Srikakulam.

S.No.	Case No.	Sec.of Law	
1.	M.V.O.P.426/18	U/Sec.166 of MV Act	
2.	M.V.O.P.443/18	U/Sec.166 of MV Act	

**JUNIOR CIVIL JUDGE COURT, TEKKALI**

S.No.	CASE NO
1.	OS 53/2016
2.	OS 33/2017
3.	OS 55/2019
4.	CC 143/2014
5.	CC 255/2015
6.	CC 253/2017
7.	CC 130/2018
8.	CC 232/2018
9.	CC 321/2018
10	CC 322/2018
11	CC 8/2019
12	CC 67/2019
13	CC 146/19
14	CC 147/19
15	CC 181/19
16	CC 191/19
17	CC 205/19
18	CC 261/19
19	CC 262/19
20	CC 263/19
21	CC 264/19
22	CC 269/19
23	CC 315/19
24	CC 3/20
25	CC 23/20
26	CC 24/20
27	CC 25/20
28	CC 26/20
29	CC 28/20
30	CC 29/20
31	CC 30/20
32	MC 8/19

**LIST OF IDENTIFIED CASES FOR 08-02-2020 OF ADDITIONAL JUDICIAL MAGISTRATE OF I  
CLASS, SRIKAKULAM**

S.No.	Case No.
1.	CC 1238/2014
2.	CC 737/2015
3.	CC 1051/2015
4.	CC 1069/2016
5.	CC 403/2017
6.	CC 164/2018
7.	CC 433/2018
8.	CC 512/208
9.	CC 1176/2018
10.	CC 69/2019
11.	CC 70/2019
12.	CC 220/2019
13.	CC 666/2019
14.	CC 997/2019
15.	CC 39/2020
16.	CC 42/2020
17.	CC 43/2020
18.	CC 44/2020
19.	CC 45/2020
20.	CC 46/2020
21.	CC 49/2020